COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 254 of 2017

Dated: 23rd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Pallavpuram Tambaram MSW Private LimitedAppellant(s)

Vs.

Tamil Nadu Generation and Distribution Company ...Respondent(s)

(TANGEDCO) & Ors.

Counsel for the Appellant(s) : Mr. Amal Nair

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

Mr. Sethu Ramalingam for R-7

ORDER

Learned counsel for respondent Nos. 1 & 7 seek two weeks more time to file reply. As a last opportunity time is granted and they may file the same on or before 07.06.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>25.07.2018</u>.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/mk